

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2879/2016

New Delhi this the 21st day of November, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Kaptan Dagar
Aged-24 years
S/o Late Shri Ved Ram
VPO Issapur, Firan Pana
New Delhi -73.

... Applicant

(By Advocate:Shri Yashpal Rangji)

VERSUS

DSSSB, through

1. The Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area
Karkardooma, Delhi – 110 092.
2. Chief Secretary, GNCTD
Delhi Secretariat
I.P.Estate, New Delhi.
3. The Secretary
Transport Department, GNCTD
5/9, Under Hill Road
Delhi-54.

...Respondents

(By Advocate:Ms. Ritika Chawla)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up, the learned counsel for the respondents while producing the Public Notice: 525 dated 23.08.2016 issued by the respondent-DSSSB submits that the impugned Annexure A-1 Result Notice No.523 dated 01.08.2016 has been withdrawn by the respondents themselves and the OA has become infructuous.

2. In the circumstances and in view of the withdrawal of the impugned Notice, the OA is dismissed as having become infructuous . No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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